

Used Tickets

1685. Shrimati Ramdulari Sinha: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 4108 on the 2nd September, 1966 regarding Claims for refund of Railway fare and state:

(a) the number of claims out of 24 and 28 respectively which have been disposed of regarding partially used tickets delivered at Patna;

(b) the names of the Railways with which the accountal particulars are pending and the number of reminders sent to those Railways;

(c) the number of the claims out of 24 and 28 which were not paid due to insufficient and incorrect particular supplied by the claimants and the number not paid for other reasons; and

(d) the steps taken for expeditious disposal of these cases?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) The number of claims for refund of fare against partially used tickets surrendered at Patna were 2 and 3 respectively. They are pending disposal.

(b) Accountal particulars in 4 cases (one over 6 months old and 3 over one year old) are awaited from Central Railway and in the fifth case (over 6 months old) from Northeast Frontier Railway. Eastern Railway have issued to the Railways concerned 7 reminders in respect of claims pending for more than one year and 4 reminders in cases over six months old.

(c) 4 claims pending over six months and 9 claims over one year old, as on 30-6-1966, could not be settled on account of insufficient and incorrect particulars supplied by the claimants. The remaining 20 and 19 claims respectively could not be finalised for other reasons.

(d) Information in this regard is being collected from the Railways con-

cerned and will be placed on the Table of the Sabha later.

Officers and other employees in Railways

**1686. Shri Lakhon Das:
Shri Madhu Limaye:**

Will the Minister of Railways be pleased to state:

(a) whether Government have defined the terms "officers" and "other employees" for the purposes of Railway Administration;

(b) if so, the proportion of "officers" and "other employees" as on the 1st April, 1948 and what is it today; and

(c) the steps taken to counter the tendency towards top-heavy administration?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) According to the extent figures available, the percentage of the number of Gazetted Officers to the total number of staff on zonal Railways as on 31st March, 1948 and 31st March 1966 is 0.1864 and 0.4132 respectively.

(c) The administration is not considered as top-heavy.

Technical Supervisors

**1687. Shri Lakhon Das:
Shri Madhu Limaye:**

Will the Minister of Railways be pleased to state:

(a) whether Government have received any representation from the Technical Supervisors (Chargemen, Assistant Foremen and Foremen) employed in the Indian Railways;

(b) if so, what are their main grievances; and

(c) the steps taken by Government to redress them?